GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.3827 TO BE ANSWERED ON 12.08.2025

EXCLUSION OF SC PEOPLE FOR PM-AJAY IN TAMIL NADU

3827. DR. T SUMATHY ALIAS THAMIZHACHI THANGAPANDIAN:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that several SC-majority villages in Tamil Nadu with less than 50% SC population have been excluded from Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PMAJAY) benefits due to scheme guidelines limiting coverage, if so, the details thereof;
- (b) whether issues of beneficiary duplication in various income generation and skill development schemes have been reported in Tamil Nadu, if so, the details thereof; and
- (c) the total number of PM-AJAY project proposals received, sanctioned and funds released along with the steps taken to improve project approval rates and scheme outreach during the last three years, State and district-wise?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE)

- (a) As per the guidelines of Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PMAJAY), under Adarsh Gram component, villages having > 40% SC population and a total population ≥ 500, as per the latest available Census data are eligible for selection in descending order of their SC population. Since 2018-2019, in Tamil Nadu 2918 villages have been selected under the Adarsh Gram component of Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY) and of these 2914 villages have been declared as Adarsh Gram.
- (b) Under the Grants-in-Aid component of Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY), the beneficiaries of States including Tamil Nadu, are required to apply through online portal by submitting the necessary documents, upon verification of these documents, the applications are forwarded to the respective banks for further process and grants are released to the beneficiaries. This structured process ensures that there is no duplication of beneficiaries.
- (c) Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY) is a Centrally Sponsored Scheme which consists of three components namely Adarsh Gram, Grants-In-Aid for the District/State level Projects for socio-economic betterment of SCs and Hostel. Under this scheme, the Central assistance is released by this Department to the State Government/ Union Territory Administration and not at district level.

Under Adarsh Gram component, central assistance is provided based on the villages selected and Village Development Plans (VDPs) generated by the State Government and Union Territory Administration. During the last three years, Rs. 614.0 crore has been released to the States/UTs under Adarsh Gram Component. The details of state wise release is given at Annexure-I.

Under Grants-in-aid component, central assistance is provided based on the Perspective Plan received from the State Government/Union Territory administration. During the last three years, Rs. 611.81 crore has been released to the States/UTs under Grants-in-aid Component. The details of state wise release is given at **Annexure-II**.

Under the Hostel component, central assistance is provided to implementing agencies based on proposals received from the respective State Government/Union Territory Administration. As per the scheme guidelines, during the last three years, proposals for 68 hostels, have been received from States/UTs and Rs. 132.22 crore has been sanctioned and released to the States/UTs under the Hostel Component. The details are given at **Annexure-III**.

To improve the outreach and address implementation challenges of the scheme, National Conferences/ Chintan Shivirs and Regional Conferences are organized, inviting participation from States and Union Territories. Additionally, monthly reviews are conducted through meetings and video conferences with States/UTs, along with oversight by committees at the Central, State, and District levels to ensure their active involvement in monitoring the scheme's implementation.

Annexure-I

Annexure in r/o Lok Sabha Unstarred Question No. 3827 on Exclusion of SC People for PM-AJAY in Tamil Nadu

<u>Details of funds released under Adarsh Gram component of PM-AJAY since 2022-23 to 2024-25</u>

(Rs. in crores)

S.No.	CA A SEVEN	(Ks. In crore		
S.1NO.	States/UTs	Total Funds Released		
1	Andhra Pradesh	0		
2	Assam	0		
3	Chhattisgarh	0		
4	Delhi	0		
5	Gujarat	0		
6	Haryana	0		
7	Himachal Pradesh	0		
8	Jammu And Kashmir	10.76		
9 .	Jharkhand	0		
10	Karnataka	17.10		
11	Kerala	0.12		
12	Madhya Pradesh	0		
13	Maharashtra	29.52		
14	Manipur	0.03		
15	Meghalaya	0		
16	Odisha	78.20		
17	Puducherry	0		
18	Punjab	63.99		
19	Rajasthan	0		
20	Tamil Nadu	409.32		
21	Telangana	0		
22	Tripura	1.85		
23 .	Uttar Pradesh	0		
24	Uttarakhand	3.11		
		614.00		

Annexure-II

Annexure in r/o Lok Sabha Unstarred Question No. 3827 on Exclusion of SC People for PM-AJAY in Tamil Nadu

Details of funds released under Grants-in-aid component of PM-AJAY since 2022-23 to 2024-25

S.N.	States/ UTs	Total amount released (Rs. in Cr.)			
1	Andhra Pradesh	27.29			
2	Assam	27.14			
3	Bihar	65.25			
4	Chandigarh	0.46			
5	Chhattisgarh	0			
6	Delhi	0			
7	Goa	0			
8	Gujarat	0			
9	Haryana	5.51			
10	Himachal Pradesh	2.02			
11	Jammu & Kashmir	2.97			
12	Jharkhand	0			
13	Karnataka	29.78			
14	Kerala	6.02			
15	Madhya Pradesh	15.00			
16	Maharashtra	28.49			
17	Manipur	1.43			
18	Odisha	10.97			
19	Puducherry	0			
20	Punjab	23.11			
21	Rajasthan	0			
22	Sikkim	0.55			
23	Tamil Nadu	188.57			
24	Telangana	11.41			
25	Tripura	5.58			
26	Uttar Pradesh	65.38			
27	Uttarakhand	3.37			
28	West Bengal	91.51			
	Total	611.81			

<u>Details of fund released and No. of Hostels sanctioned under the Hostel Component of PM-AJAY since 2022-23 to 2024-25</u>

(Rs. in crore)

	•	20:	22-23	23 2023-24		2024-25	
Sl.		Fund	No. of	Fund	No. of	Fund	No. of
No.	State/UT	released	Hostels	released	Hostels	released	Hostels
1	Andhra	0	0	0	0	21.575	25
	Pradesh						
2	Assam	0.05	0	2.66095	Second	11.41095	7
					Installment		
3	Haryana	0	0	0	0	1.68	1
4	Karnataka	0	0	4.5	3	1.125	Second
							Installment
5	Kerala	1.3507	Second	0	0	0	0
			Installment				
6	Madhya	0	0	3.75	1	3.75	Second
	Pradesh						Installment
7	Manipur	7	4	0	0	3.89375	Second
							Installment
8	Mizoram	0	0	0	0	3.9375	3
9	Nagaland	1.8	Second	21	Second	0	0
			Installment		Installment	,	
10	Odisha	1.49	Second	4.516	3	1.5	2
			Installment				
11	Rajasthan	0	0	7.5	2	0	0
12	Sikkim	0	0	3.5	Second	1.75	2
					Installment		
13	Tamil Nadu	0	0	2.9125	1	1.875	3
14	Telangana	0	0	7.5	2	0	0
15	Tripura	0	0	0	0	3.5	Second
							Installment
16	UP	0	0	3.075	6	0.375	Second
							Installment
17	Uttarakhand	0	0	3.25	3	0	0
	Total	11.6907	4	64.16445	21	56.3722	43
